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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 5644/2023

JYOTI SUBBA & ANR. .....Petitioner

Through: Mr. Deepak, Advocate.

versus

STATE (NCT OF DELHI) & ORS. .....Respondent

Through: Mr. Yudhvir Singh Chauhan, APP.

**CORAM:** 

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 15.10.2024

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At request of learned counsel appearing on behalf of the petitioner, with no objection from the other side, list on 13<sup>th</sup> December, 2024.

CHANDRA DHARI SINGH, J

OCTOBER 15, 2024 NA/mk

Click here to check corrigendum, if any